

Name of the Corporate Debtor: Orchid Housinginfra LLP. Date of commencement of CIRP: July 10, 2024; List of creditors as on: 31st July 2024, for claims received upto 31st July, 2024																	
Filing under clause (ca) & (d) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016																	
List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)																	
Sl. No.	Name of creditor	Details of claim received			Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Principal Amount Claimed	Interest Amount Claimed	Amount claimed	Principal Amount Admitted	Interest Amount Admitted	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of voting share in
1	Omkumar Agarwal & Sons HUF	23-07-2024	10,00,000.00	8,45,862.00	18,45,862.00	9,59,507.00	8,09,771.00	17,69,278.00	Unsecured	0.00	NA	1.78%	0.00	NA	76,584.00	0.00	Difference in Interest Calculation
2	Sumeet Steel Syndicate	23-07-2024	5,00,000.00	7,17,818.00	12,17,818.00	5,00,000.00	4,51,726.00	9,51,726.00	Unsecured	0.00	NA	0.96%	0.00	NA	2,66,092.00	0.00	Interest Calculated on compounding basis, however there was specific terms of compounding
3	New India Steel	23-07-2024	5,00,000.00	7,17,818.00	12,17,818.00	5,00,000.00	4,51,726.00	9,51,726.00	Unsecured	0.00	NA	0.96%	0.00	NA	2,66,092.00	0.00	Interest Calculated on compounding basis, however there was specific terms of compounding
3	Total		20,00,000.00	22,81,498.00	42,81,498.00	19,59,507.00	17,13,223.00	36,72,730.00		0.00		3.70%	0.00	0	6,08,768.00	0.00	